

ITEM NO.802(MM) Court 5 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA NO.106490/2021 IN SMW(C)No. 4/2020

IN RE CONTAGION OF COVID 19 VIRUS IN CHILDREN  
PROTECTION HOMES

Petitioner(s)

VERSUS

Respondent(s)

(MR GAURAV AGRAWAL, ADVOCATE (A.C) )

Date : 27-08-2021 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA

By Courts Motion, AOR

For Petitioner(s)

Mr. Gaurav Agrawal, AOR Ld.A.C.

For Respondent(s)

Ms. Shobha Gupta, AOR (mentioned by)

Mr. Shuvodeep Roy, AOR  
Dr. Joseph Aristotle S., AOR  
Ms. G. Indira, AOR  
Mrs. Swarupama Chaturvedi, AOR  
Mr. Gopal Singh, AOR  
Mr. G. Prakash, AOR  
Mr. Aravindh S., AOR  
Ms. K. Enatoli Sema, AOR  
Mahesh Thakur, AOR  
Mr. V. N. Raghupathy, AOR  
Mr. Sumeer Sodhi, AOR

M/S. Knc, AOR  
Ms. Mukti Chowdhary, AOR  
Mr. Sandeep Kumar Jha, AOR  
Mr. Rohit K. Singh, AOR  
Mr. Pashupathi Nath Razdan, AOR  
Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. M. Yogesh Kanna, AOR  
Ms. Taruna Ardhendumauli Prasad, AOR  
Ms. Pallavi Langar, AOR  
Mr. Pai Amit, AOR  
Ms. Pinky Behera, AOR  
Mr. Raj Bahadur Yadav, AOR

Mr. Gurmeet Singh Makker, AOR  
Ms. Deepanwita Priyanka, AOR  
Ms. Jaspreet Gogia, AOR  
Mr. Ankit Goel, AOR  
Ms. Anindita Pujari, AOR  
Ms. Astha Sharma, AOR  
Mr. Mahfooz Ahsan Nazki, AOR  
Mr. Ajay Pal, AOR  
Dr. Monika Gusain, AOR  
Mr. Narendra Kumar, AOR  
Mr. Chirag M. Shroff, AOR  
M/S. Plr Chambers And Co., AOR  
Mr. Himanshu Tyagi, AOR  
Ms. Diksha Rai, AOR  
Mr. Amrish Kumar, AOR  
Mr. Avijit Mani Tripathi, AOR  
Mr. Nirnimesh Dube, AOR  
Mr. Sachin Patil, AOR  
Mr. Abhimanyu Tewari, AOR  
M/S. Manoj Swarup And Co., AOR  
Mr. S.. Udaya Kumar Sagar, AOR  
Mr. Manish Kumar, AOR  
Ms. Rachana Srivastava, AOR

UPON being mentioned the Court made the following  
O R D E R

I.A.No.106490/2021 in SMW(C)No.4/2020

Issue notice on the application for direction.

Dasti service, in addition, is permitted.

Learned counsel for the applicant(s) is permitted to serve a copy of the IA on learned *Amicus Curiae* as well as on the respondents by e-mail.

List the IA along with the main matter on 07.10.2021.

(NIRMALA NEGI)  
COURT MASTER (SH)

(ANAND PRAKASH)  
BRANCH OFFICER